## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2015/(T.P.) CA No.

CORAM:

Present:

SHRI K. M. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE PARTIES: Mr. Avnindra Kumar Tripathi

V/s.

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Anshul Jain

2. Prachi Mancher

Adv for.

. Pract

3. M. S. Bhardway

Order

V Premig

## C.P No. 27 & 40/397-398/NCLT/MB/MAH/2015

- 1. Both the parties are present.
- 2. Pleadings to be completed on or before 29.09.2016.
- 3. Independent chairperson should continue till next date of hearing.
- 4. List this matter on 29.09.2016.

sd/-

M. K. SHRAWAT Member (Judicial) sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 31st August, 2016.